

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No 208- IA/749(AHM) 2021
ITEM No 209- IA/778(AHM) 2021
In
CP(IB) 247 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/s
Surya Exim Ltd

.....Applicant

.....Respondent

Order delivered on: 10/11/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Gauri Sethi, Proxy Adv. for Mr. Ravi Pahwa, Adv.
For the Respondent :

ORDER

Learned Proxy Counsel for the applicant seeks adjournment, as the main arguing Counsel is not available today.

At the request of the counsel for the applicant, list the matter for hearing on 20.12.2023.

-sd-

**SAMEER KAKAR
MEMBER (TECHNICAL)**

-sd-

**CHITRA HANKARE
MEMBER (JUDICIAL)**